ihere will be no infructuous expenditure by adopting any of these alternatives.

(d) The office is expected to function with one of the alternative arrangements mentioned in (c) as early as possible during 1967-68.

NATIONAL COMMISSION ON LABOUR

169. SHRI BABUBHAI M. CHINAI: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

- (a) whether any representations have been received by Government against the composition of the National Commission on Labour; and
- (b) if so, from whom the representations have been received and what are the main objections contained therein?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI JAI-SUKHLAL HATHI): (a) Yes.

(b) Oral representations were made in February 1967 to the then Labour Minister jointly by (i) the Employers' Federation of India and (ii) the All India Organisation of Industrial Employers about the inadequacy of employers' representation on the National Commission on Labour. Written requests were also received from (i) the All India Manufacturers Organisation and (ii) the Federation of Association of Small Industries for a representation on the Commission.

राजस्थान में शांति भंग की घटनायें

170. श्री सुन्दर सिंह भंडारी : श्री दत्तोपन्त ठेंगड़ी :

क्या गृह-कार्य मंत्री यह बताने की

कृपा करेंगे कि :

(क) राजस्थान में 4 मार्च, 1967 से लेकर 13 मार्च, 1967 तक (जयपुर शहर को छोड़ कर) कितने शहरों में भ्रौर कहां-कहां शांति भंग की घटनायें हुई; ग्रीर

to Questions

(ख) कहां-कहां लाठी चार्ज हुआ और अश्वर्भंस छोड़ा गया तथा कितने-कितने लोगों को कहां-कहां शांति भंग के आरोप में गिरफ्तार किया गया?

t [INCIDENTS OF BREACH OF PEACE n» RAJASTHAN

170. SHRI SUNDAR SINGH BHANDARI: SHRI D. THENGARI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of cities (excluding Jaipur city) in Rajasthan where incidents leading to breach of peace occurred during the period from 4th March, 1967 to 13th March, 1967 and the names of places where they occurred; and
- (b) the names of places where lathi charge was resorted to and tear gas shells were exploded and the number of people arrested at various places on charge of breach of peace?]

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्या चरण शुक्ल) : (क) 11 मार्च, 1967 को जोधपुर में जलूस निकालने

† [] English translation.

वालों ने पुलिस पर पत्थर फेंके। शान्ति मंगकी ग्रोर किसी घटना की सूचना नहीं मिली ।

(ख) स्थिति को बल प्रयोग विना नियंत्रण ने रखा गया।

t[THE MINISTER OF STATE IIS THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN'SHUKLA): (a) On 11th March, 1967, at Jodh pur the processionists ipelted stoma on the police. No other incident lea[^] ding to breach of peace has been re ported.

(b) The situation was kept under control without use of force.]

WAGES OF WORKERS

- 171. DIWAN CHAMAN LALL: Will the Minister of LABOUR AND REHA-BILITATION be pleased to state:
- (a) whether it is a fact that the wages of textile workers, transport workers, coal miners, railway workers and steel workers have gone up during the last few years since the achievement of independence, and if so, to what extent; and
- (b) how do the wages of industrial workers in Great Britain compare vith the wage scales prevailing in India?

THE MINISTER OF LABOUR AND IEHABILITATION (SHRI JAI-IUKHLAL HATHI): (a) and (b) 'he information is being collected and all be placed on the Table of the touse.

t [] English translation.

PAY SCALES OF THE STAFF IN B. P. Os.

- 172. SHRI D. THENGARI: Will the Minister of COMMUNICATIONS be pleased to state:
- (a) whether it is a fact that scales of pay of the staff in the Daroka Branch post office in the Dharm Kangra circle of Himachal Prao and in other post offices of this category), are lower than those in o > postoffices:
- (b) if so, what are the pay si of different categories of staff in i type of post offices and those in others and what are the other allowai' payable to each category; and
- (c) whether it is a fact that the enhancement of D.A. given to Central Government employees in December, 1965 and August, 1966 was not allowed to the staff of this c; gory in post offices; and if it granted, at what rates in each c;

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI I. K. GUJRAL: (a) Yes, because extra departme; agents of E.D. Branch Offices like the Daroka B.P.O. are paid certain allowances based on work-load. These agents are not whole-time regular employees departmental staff who are borne^on prescribed scales of pay.

(b) A statement is attached.

Category

(c) No. An ad hoc increase W granted as follows: --

| Category | 1-12-65 | 1-8-66 |
|-------------------|---------------|--------|
| | Rs. p.Ti. Rs. | p.m. |
| ED SPMs' | | |
| Sorters and SRCs. | 100 | 3 50 |
| Others | i-00 | 2-50 |

From

From